CENTRAL ELECTRICITY REGULATORY COMMISSION

6th,7th and 8th Floor, World Trade Centre, Tower B, Nauroji Nagar, New Delhi-110029

No. L-1/250/2019/CERC

Dated: 9.10.2024

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fourth Amendment) Regulations, 2024.

In exercise of powers conferred under Section 178 read with Part V of the Electricity Act, 2003 (36 of 2003) and all other enabling provisions under the Act, the Commission has made Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Fourth Amendment) Regulations, 2024 and the same is posted on the website of the Commission (www.cercind.gov.in).

- 2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above Draft Regulation. The comments/ suggestions/ objections may be sent to the undersigned on or before 11.11.2024 at the email addresses, secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections may also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-20904365, Extension 260 or 7042604928 may be contacted.
- 3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/

(Harpreet Singh Pruthi) Secretary